

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
268/14	TP 6/17	Hearing	433(e)/ 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

16. *Shiva Shubh Reddy, For Respondent - 9886095362*

Counsel for petitioner is absent. Petitioner is also called, absent. Shri Arjun Perikkal, counsel appearing on behalf of petitioner informed that he is appearing for the petitioner in other two matters which are listed today in which the petitioner company is the respondent. Counsel reported that he would seek instructions from the respondent company to appear on behalf of the company in this matter also.

On the last hearing, this Tribunal has passed a detailed order that the petitioner is not at all showing any interest to proceed with the matter in spite of the fact that the matter is being listed from time to time. Since Shri Arjun Perikkal reported that he will seek instructions from the company to appear on its behalf, therefore, the matter is adjourned to 16.08.2017. In the meantime, counsel to file vakalat, to comply the provisions of I&B Code, to serve copy of petition on the counsel for respondent who has to file objections of respondent.

List the matter on 16.08.2017.


MEMBER (J)